

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 203 of 2014

Dated : 26th August, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Tata Steel Ltd. ...Appellant(s)

Versus

**Jharkhand State Electricity Regulatory
Commission & Ors**

...Respondent(s)

**Counsel for the Appellant(s) : Mr. Anurag Sharma
Mr. Punit D Tyagi,
Mr. Ankit Parhar
Mr. Anshumaan Bahadur**

ORDER

It is submitted that some of the issues raised in the Appeal have been raised before the State Commission in the form of Review.

Now the learned counsel for the Appellant submits that he will confine himself only to the points raised in the Appeal other than the issue raised in the Review. Accordingly, he is directed to file a Memo to that effect.

Post the matter on **01.09.2014.**

**(Rakesh Nath)
Technical Member
Ts/kt**

**(Justice M. Karpaga Vinayagam)
Chairperson**